HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

WP(Crl.) No. 254/2019

Sheeraz Ahmad Sheikh Petitioner(s)

Through:- Mr. Wajid Haseeb, Advocate

V/s

State of J&K and anr.Respondent(s)

Through:- Mr. B. A. Dar, Sr. AAG

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. B. A. Dar, learned Sr. AAG, seeks and is granted further one week's time to produce the entire detention record.

List on 02.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 25.06.2020 Ram Murti